

months back due to some technical difficulties; and

(b) whether it will be completed in 1977 itself?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) No, Sir. The work is expected to be completed by May, 1979.

#### Schemes for reserving posts for Ex-servicemen

5930. SHRI B. K. NAIR : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 4122 on 20th July, 1977 and state :

(a) whether majority of State Governments have introduced schemes for reserving posts for ex-servicemen ;

(b) whether Central Government would persuade the remaining Governments namely, Kerala, Assam and Meghalaya also to adopt such schemes;

(c) whether steps would be taken to remove the disparities in the percentage between the State Government Schemes; and

(d) whether a uniform scale of not less than 20 p.c. would be enforced ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) to (d). Majority of State Governments have introduced schemes for reserving posts for ex-servicemen in State Govt. Services. An attempt has been made to persuade the Governments of Kerala, Assam and Meghalaya to introduce such schemes. The Kerala Government have expressed their inability to accede to the request, as there is no scope for such reservations as all the existing reservations for Scheduled Castes/Scheduled Tribes etc., taken together exceed the maximum permissible limit, namely 50%. The Assam Government have not yet responded and they are being reminded. The Government of Meghalaya sent an interim reply stating that the matter is under their consideration. No final reply has been received from that Government and they are being reminded.

A suggestion was made in August, 1976, to the State Governments that they should make the following reservations

in favour of ex-servicemen in State Government Departments :—

Class I & II . . . .	5 %
Class III . . . . .	10 %
Class IV . . . . .	20 %

The response from the State Governments to this suggestion has not been encouraging. In view of this as also the fact that even in the Central Government, the reservation of 20% applies only to Class IV posts, it is not possible to suggest uniform reservation of not less than 20% for all posts under the State Governments. The question of improving the existing reservations will, however, be further pursued with the State Governments.

#### Teacher tortured in Kingsway Camp Police Station, Delhi

5931. SHRI KANWAR LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Shri Harnam Singh, an old retired teacher was tortured to death while in the custody of the Kingsway Camp Police Station, Delhi ;

(b) whether the S.D.M. Shri Padmanabhan has given his categorical findings in July, 1976 that it is a prima facie case of murder and has not been taken up for prosecution because of the involvement of high officials of the Delhi Administration;

(c) whether this case of torture to death by the police was prominently published in the Indian Express, dated the 23rd April, 1977, Daily Pratap (a National Urdu daily) on the 26th April, 1977 and the 2nd June, 1977, Morning Echo on the 22nd April, 1977 and other papers also; and

(d) if so, the details of this case and the reasons why no action has been taken against the culprits ?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) : (a) to (d). A magisterial enquiry was held by a S.D.M. against S.H.O. Kingsway Camp u/s 16, 38(i)(d) of the Punjab Police Rules regarding the death of Shri